

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:74  
ANSWERED ON:24.02.2015  
PROVIDING FERTILIZERS AT REASONABLE PRICES .  
Singh Dr. Satya Pal

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) the steps proposed to be taken by the Government to provide fertilizers to farmers in sufficient quantity and at fair prices,
- (b) whether the fertilizer companies have launched a toll-free number for farmers;
- (c) if so, names of such companies along with their toll-free numbers thereof;
- (d) whether the fertilizer companies organize Farmer Fair` in various parts of the country;
- (e) if so, the details thereof and the purpose thereof; and
- (f) the relief being given by the banks to farmers to ouy fertilizers?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

(a); Following steps are taken for adequate and timely supply of fertilizers to the states-

1. The month-wise demand is assessed and projected by the Department of Agriculture & Co-operation (DAC) in consultation with the State Governments before commencement of each cropping season.

2. On the basis of month-wise & state-wise projection given by DAC. Department of Fertilizers allocates sufficient/adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability through following system:-

(i) The movement of all major subsidized fertilizers is being monitored throughout the country by an on-line web based monitoring system ([www.urvarak.co.in](http://www.urvarak.co.in)) also called as Fertilizer Monitoring System (FMS);

(ii) The State Governments are regularly advised to coordinate with manufacturers and importers of fertilizers for streamlining the supplies through timely placement of indents for railway rakes through their state institutional agencies like Markfed etc.

(iii) Regular Weekly Video Conference is conducted jointly by Department of Agriculture & Cooperation (DAC), Department of Fertilizers (DoF), and Ministry of Railways with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicated by the State Governments.

3. The gap between demand (requirement) and production is met through import The cost of fertilizers is variable. However, the MRP of Urea is statutonly controlled by the Government and al present it is Rs 5360 per tonne (exclusive of the central excise duty, central sales tax, countervailing duty. State VAT and other local taxes wherever levied) we f. 01s1 November, 2012- The difference between the delivered cost of fertilizers at farm gate and MRP payable by the farmer is given by the Government of India to the fertilizer manufacturers as subsidy-Further, fertilizers have been declared as essential commodities under the Essential Commodities Act (ECA), 1955. In order to ensure adequate availability of fertilizers at reasonable price to the farmers the Government of India under Section 3 of the Essential Commodities Act has promulgated the Fertilizer Control Order (FCO) 1985. FCO empowers the State Governments to take appropriate action to make available fertilizers in their States at fair prices.

(b) & (c): Some of the fertilizer companies have launched toll-free number for farmers, which are as follows: -

| Name of company                            | Toll- free number |
|--|-------------------|
| Rashtriys Chemicals & Fertilizers Ltd.     | 1800 223044       |
| Gujarat State Fertilizers & Chemicals Ltd. | 1800 1235 000     |
| Zuari Agro Chemicals Ltd.                  | 1800 121 233      |
| Tata Chemicals Limited.                    | 1800 266 0255     |
| MOSAIC India Limited.                      | 1800 103 5684     |
| Nagarjuna Fertilizers & Chemicals Limited. | 1800 4251128      |
| Coromendal International Limited.          | 1800 4252828      |
| Chambai Fertilizers Limited.               | 1800 1805550      |

(d) & (e); The Krishi Melas/ Farmer Melas are organized by the State Governments and Agriculture Universities. Most of the fertilizer companies in public as well as private sectors participate in these melas. Names of some of the companies which participated in these melas are Rashtriya Chemicals & Fertilizers Limited, Gujarat State Fertilizers & Chemicals Limited, Zuari Agro Chemicals Limited, Tata Chemicals Limited, MOSAIC India Limited, Nagarjuna Fertilizers & Chemicals Limited, Coromandel International Limited and Chembal Fertilizers Limited, NFL, SRFCL and FACT.

The objectives for organizing these melas are:

i) to disseminate Agricultural information to farmers on balanced application of fertilizers/plant protection

ii) to bridge the technology gaps between field and lab.

iii) to educate farmers for soil conservation, water harvesting, usage of high yielding varieties, scientific cropping system and improved agronomic practices.

(f): Ministry of Chemicals and Fertilizers has no scheme for providing relief through the banks to the farmers to buy fertilizers.